


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	TP 16/16	Hearing	397/398	M. Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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3	SUDHENDRA R 8904357270	R-1610	
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Nischal Dev  
9986015530

petitioner




**ORDER**

Counsel for Petitioner is present. Application is filed under Rule 9 of CPC for setting aside ex-parte order against R9. Registry is directed to check up the Application. List it on 20/09/2017.



**Member (T)**



**Member (J)**